

(51) (50)

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 29-01-2020**

**PRESENT: SHRI R.VARADHARAJAN, MEMBER-JUDICIAL
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

APPLICATION NUMBER : MA/1134/2019 IN
PETITION NUMBER : IBA/507/2019
NAME OF THE PETITIONER(S) : CHAMPAK INDUSTRIES
NAME OF THE RESPONDENT(S) : DIAMOND ENGINEERING CHENNAI PVT LTD
UNDER SECTION : SEC 60(5) (C) OF IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1) Rashmi Arig
JERIM

Counsel for Petitioner

Mayan Jain

2) for Trk Bhambhani
Mayan Jain

Counsel for Respondent
ORDER

Due to administrative exigencies in relation to sitting in Bench II, the matter could not be taken up today. Post this matter on **25.02.2020**.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)